

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : Item 11

PETITION NUMBER : TCP/75/2016

NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 4 others

UNDER SECTION : 397/398, 402 & 403

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|------------------------|
| | | | REPRESENTATION BY WHOM |

R. Gaurav Natarajan for S. Ramasubramanian and
Associates.
for Respondent.

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged.
Put up on 23.11.2017 at 10.30 A.M.

—sg/-
MEMBER (TECHNICAL)
ghk

—sg/-
MEMBER (JUDICIAL)